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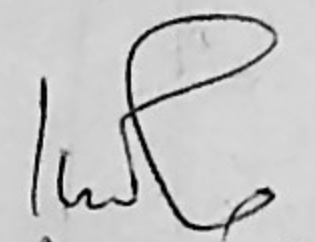
14.9.93

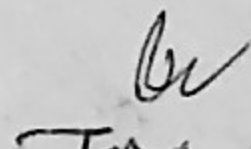
Hon Mr Maharajdin J.M

Hon Mr S. Das Gupta AM.

Shri D.K. Agrawal Adv appeared
on behalf of the applicant and filed power.
He has stated that the applicant be
permitted to withdraw the application.

The applicant is permitted
to withdraw the petition with
liberty to file afresh application
on the same cause of action.


AM


J.M